

Name of the corporate debtor: Galore Developers Private Limited

Date of commencement of CIRP: 09/02/2024

List of creditors as: 14/11/2024

List of Other creditors, if any, (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Reliance Projects and Property Management Services Ltd	26/02/2024	1,258,471	1,255,971	Other Creditor	NA	NA	No	-	-	-	2,500	-	Provisionally admitted
2	Vasant Yashwantrao Sawant	10/6/2024	4,035,384	3,690,000	Other Creditor	NA	NA	No	-	-	-	345,384	-	As per the verification, the RP has found cancellation index II copy in name of claimant for the mentioned flat, thus considered as other creditor
3	Mr. Ritesh Krishnat Kadam & Mrs. Shushila Ritesh Kadam	26/02/2024	4,850,000	2,995,800	Other Creditor	NA	NA	No	-	-	-	323,566	1,254,200	As per the verification, the RP has found cancellation index II copy in name of claimant for the mentioned flat, thus considered as other creditor
4	Sagar Shah	6/11/2024	3,500,000	-	Other Creditor	NA	NA	No	-	-	-	-	3,500,000	As per the verification, the RP has found that the claimant has entered into an agreement to sale post CIRP admission, thus the claimant will be classified as other creditor
			<b>13,643,855</b>	<b>7,941,771</b>	-	-	-	-	-	-	-	<b>671,450</b>	<b>4,754,200</b>	

Notes:  
The claims are provisionally admitted on basis of preliminary verification as the SBoD / erstwhile Promoter are not cooperating with the RP thus the RP has verified the claims based on documents / details provided by the claimant and on basis of CD's bank statements as available with the RP and Rest of the amount is kept under verification in case the respective homebuyer provides the RP with the pending required detail, the same will be updated / modified accordingly.